

| Nomination of cases by Hon'ble The Chief Justice on 26/02/2015 | | | |
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| Sl no. | Case details | Nominated to- | File delivered in section |
| Full Bench | | | |
| 1 | Writ C – 8179/2015 | Place before a Bench of i. Hon'ble The Chief Justice, ii. Hon'ble Dilip Gupta, J., iii. Hon'ble P. K. S. Baghel, J., iv. Hon'ble M. K. Gupta, J., v. Hon'ble Yashwant Varma, J. | Writ C-II Section on 27/02/2015 |
| DB of Hon....., J | | | |
| 2 | Crl. Contempt – 05/2014 | Hon. A. P. Sahi, J. | Contempt Section on 27/02/2015 |
| 3 | Crl. Contempt – 01/2013 | Hon. A. P. Sahi, J. | Contempt Section on 27/02/2015 |
| 4 | Crl. Contempt – 11/2013 | Hon. A. P. Sahi, J. | Contempt Section on 27/02/2015 |
| 5 | Crl. Contempt – 14/2012 | Hon. A. P. Sahi, J. | Contempt Section on 27/02/2015 |
| 6 | Crl. Contempt – 15/2011 with Crl. Contempt - 01/2011 | Hon. A. P. Sahi, J. | Contempt Section on 27/02/2015 |
| 7 | Crl. Contempt – 16/2011 | Hon. A. P. Sahi, J. | Contempt Section on 27/02/2015 |
| 8 | Crl. Contempt – 09/2015 | Hon. A. P. Sahi, J. | Contempt Section on 27/02/2015 |
| 9 | Crl. Contempt – 05/2013 | Hon. A. P. Sahi, J. | Contempt Section on 27/02/2015 |
| 10 | Crl. Contempt – 19/2014 | Hon. A. P. Sahi, J. | Contempt Section on 27/02/2015 |
| 11 | Writ C – 10645/2015 (Date fixed for 27/02/2015) | Hon. Arun Tandon, J. | Computer Fresh Section on 26/02/2015 |
| 12 | Spl. A. Defective – 187/2015 | Hon. V. K. Shukla, J. | Computer Fresh Section on 26/02/2015 |
| Bench Comprising | | | |
| 13 | W. P. - 5852/2015 (Correction Application) | Hon. Arun Tandon, J. and Hon. V. K. Birla, J. | Writ C-II Section on 27/02/2015 |
| Hon....., J. | | | |
| 14 | Bail – 7708/2015 (NRHM) (Date fixed for 27/02/2015) | Hon. A. P. Sahi, J. | Computer Fresh Section on 26/02/2015 |
| 15 | Bail – 7710/2015 (NRHM) (Date fixed for 27/02/2015) | Hon. A. P. Sahi, J. | Computer Fresh Section on 26/02/2015 |
| 16 | Bail – 7407/2015 | Hon. A. P. Sahi, J. | Computer Fresh |

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| | (NRHM) (Date fixed for 27/02/2015) | | Section on 26/02/2015 |
| 17 | Bail – 7405/2015 (NRHM) (Date fixed for 27/02/2015) | Hon. A. P. Sahi, J. | Computer Fresh Section on 26/02/2015 |
| 18 | Bail – 7402/2015 (NRHM) (Date fixed for 27/02/2015) | Hon. A. P. Sahi, J. | Computer Fresh Section on 26/02/2015 |
| 19 | Bail – 7401/2015 (NRHM) (Date fixed for 27/02/2015) | Hon. A. P. Sahi, J. | Computer Fresh Section on 26/02/2015 |
| 20 | Bail – 7399/2015 (NRHM) (Date fixed for 27/02/2015) | Hon. A. P. Sahi, J. | Computer Fresh Section on 26/02/2015 |
| 21 | Writ C – 50359/2014 | Hon. B. Amit Sthalekar, J. | Writ C-I Section on 27/02/2015 |
| 22 | CrI. M. A. - 51497/2014 with CrI. M. A. - 36704/2014 with CrI. M. A. - 21679/2014 | Hon. R. D. Khare, J. | U/S 482 Section on 27/02/2015 |
| 23 | W. P. - 12241/2015 (Date fixed for 27/02/2015) | Hon. S. P. Kesarwani, J. | Computer Fresh Section on 26/02/2015 |
| 24 | Bail – 5138/2015 (Date fixed for 27/02/2015) | Hon. Ranjana Pandya, J. | Computer Fresh Section on 26/02/2015 |
| 25 | W. P. - 7010/2015 with W. P. - 3419/1978 | Hon. Ashwani Kumar Mishra, J. (Both Matters) | Computer Fresh Section on 26/02/2015 |
| Appropriate Court dealing with such matters | | | |
| 26 | CrI. A. - 67/2000 | Appropriate Court dealing with such matters | CrI. A. (SJ)(H) Section on 27/02/2015 |
| 27 | CrI. A. - 6414/2011 | Appropriate Court dealing with such matters | CrI. A. Section on 27/02/2015 |
| 28 | CAPL – 6963/2014 | Appropriate Court dealing with such matters | Contempt Section on 27/02/2015 |
| 29 | Second Appeal Defective - 60/1997 | Appropriate Court dealing with such matters | Second Appeal Section on 27/02/2015 |
| 30 | Bail – 941/2015 with Bail – 10315/2014 | Appropriate Court dealing with such matters | Bail Section on 27/02/2015 |
| 31 | Bail - 1489/2015 | Appropriate Court dealing with such matters | Bail Section on 27/02/2015 |
| 32 | Bail – 1537/2015 with Bail – 22888/2012 | Appropriate Court dealing with such matters | Bail Section on 27/02/2015 |
| Special Order | | | |
| 33 | First Appeal Defective – | The plea of the party will have to be | First Appeal Section |

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| | 12/2005 | considered on the judicial side by the appropriate Court dealing with such matters according to roster. | on 27/02/2015 |
| 34 | First Appeal – 502/2005 | Lay/List before Hon'ble P. K.S. Baghel, J. for final disposal. | First Appeal Section on 27/02/2015 |

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
27/02/2015